

ITEM No.MM-B

Court No.6

SECTION -XI

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

I.A.No.13-14/2008 in Civil Appeal Nos. 2707-2708/2003

M/s Everest Wools Pvt.Ltd. & Ors. Appellants

VERSUS

U.P. Financial Corporation & Anr. Respondents

Date: 7.2.2008 :This matter was mentioned today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE V.S. SIRPURKAR

For Petitioner(s)/ Mr.Chandra Shekhar, Adv.  
Applicant Mr.Sanjay Kumar Tyagi, Adv.  
Mr.Sadhanshu Raj, Adv.

For Respondent (s) Mr.Shirish Kumar Mishra, Adv.  
Ms.Sujata Kurdukar, Adv.

UPON being mentioned the Court made the following  
ORDER

Issue notice on I.As.

(Meenu Sethi )  
Court Master

(Pushap Lata Bhardwaj)  
Court Master

Mentioning slip is attached.